



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28th February, 2023

NOTICE

Please take notice that the following matters listed on 28.02.2023 in the Court-IV will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 142 of 2023 & I.A. No. 526, 561 of 2023 (With Defects)	Lalan Kumar Singh Vs. Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd. & Ors.	Pulkit Deora	Abhishek Anand Karan Kohli Sahil Bhatia Vaibhav Mendirataa
2.	Comp. App. (AT) (Ins) No. 767 of 2022 (PH)	Jalesh Kumar Grover Resolution Professional GPI Textiles Ltd. Vs. Aggarsain Spinners Ltd. & Anr. With	Abhishek Anand	Manish Jain Divya Sharma
3.	Comp. App. (AT) (Ins) No. 817 of 2022 & I.A. No. 2260 of 2022 (PH)	Sumat Kumar Gupta Vs. Aggarsain Spinners Ltd. & Anr.	Rajansh Thukral Sidharth Thukral	Himanshu Vij Surjeet Bhadu-R1 Abhishek Anand Karan Kohli

4.	Comp. App. (AT) (Ins) No. 813 of 2022 & I.A. No. 2252, 2253 of 2022 (PH)	Committee of Creditors of Vallabh Textiles Company Ltd. Through Sumat Gupta, RP Vs. Aggarsain Spinners Ltd. & Anr.	Dr. Rajansh Thukral	Himanshu Vij Akhil Anand Surjeet Bhadu-R1 Abhishek Anand Viren Sharma Karan Kohli
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By order of Hon'ble Chairperson

-Sd/-

Registrar